

## Title:Surrender of Insurance Broking License

**Reference No.:**IRDA/DB/060/03 **Date:**24/03/2006

## Sterling General Insurance Brokers

WHEREAS M/s. Sterling General Insurance Brokers (hereinafter referred to as broker) a Direct Insurance Broker having Insurance Broking License No. 186, Code No. DB060-03 presently having Office at LG-18, Siddhartha Chambers, 55A, Kalu Sarai, Hauz Khas, New Delhi-110 016. had voluntarily approached this Authority vide their letters dated, 2nd July, 2005, to surrender the direct insurance (General Insurance only) broking license granted to them.

WHEREAS the Authority vide its letter dated 14.7.05 had sought details from the broking company relating to the servicing to policies marketed by them. The broking company vide its letter 31.7.05 and assured the Authority that they shall take every step to serve the existing clients till the expiry of the policy period.

NOW THEREFORE, The Authority in exercise of powers conferred under section 14(2)(a) of IRDA Act, 1999 hereby withdraws the License NO. 186 granted to the broker Code No. DB060-03.

This is issued for the information of all concerned in public interest.

(Suresh Mathur)
Joint Director